

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**KATERRA INDIA PRIVATE LIMITED**  
**ENGAGED IN MANUFACTURING OF PRECAST BUILDINGS,**  
**ALUMINIUM GLAZING, JOINERY AND PODS AT BENGALURU KARNATAKA**  
**(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India**  
**(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN No.	<b>Katerra India Private Limited</b> CIN: U70100KA2013FTC070303 PAN: AAFCK2490N
2. Address of the registered office	Site No. L196, HSR Layout, Sector VI, BBMP Old Ward No.66, New Ward No. 174, Agara Bangalore, South Bangalore, 560034
3. URL of website	<a href="https://www.psri.in/KIPL/">https://www.psri.in/KIPL/</a>
4. Details of place where majority of fixed assets are located	1. Kurubarapalli, Krishnagiri, Tamil Nadu 635115
5. Installed capacity of main products/ services	1. Krishnagiri: - Precast: ~3.5-4 Mn sq.ft of buildings   Aluminum Glazing: ~290 m2/ day   Joinery: Doors: ~60 doors/ day , Cabinets: ~30 cabinets/ day,   Pods: ~10 pods per day 2. Hyderabad: - Precast: ~2.5-3 Mn sq.ft
6. Quantity and value of main products/ services sold in last financial year	Turnover: 31.3.2022 - INR 476 Crores   Turnover 31.03.2023 - INR 241 Crore(unaudited)
7. Number of employees/ workmen	Employees - 213 / Workmen - 586
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Available on request to the Resolution professional. Kindly E-mail : <a href="mailto:ip.katerra@outlook.com">ip.katerra@outlook.com</a>   <a href="mailto:plan@psri.in">plan@psri.in</a>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria are mentioned in the detailed Invitation for Expression of Interest to Submit Resolution Plan(s) ("Invitation") available with RP and shall be made available on request
10. Last date for receipt of expression of interest	23rd November 2023
11. Date of issue of provisional list of prospective resolution applicants	30th November 2023
12. Last date for submission of objections to provisional list	5th December 2023
13. Process email ID to submit EOI	<a href="mailto:ip.katerra@outlook.com">ip.katerra@outlook.com</a>   <a href="mailto:plan@psri.in">plan@psri.in</a>
<b>Date: 31.10.2023</b>	
<b>Place: Bengaluru</b>	
<b>Resolution Professional - Katerra India Private Limited</b>	
<b>Correspondence: # 58, 3rd Cross, Vinayaka Nagar, Hebbal Bengaluru 560024</b>	
<b>: 080 98450 02523   <a href="mailto:rpai@psri.in">rpai@psri.in</a>   <a href="http://www.psri.in/kipl">www.psri.in/kipl</a></b>	
<b>Regn No: IBBI/IPA-001/IP-P00245 /2017-18/10474   AFA - 23/11/2023</b>	

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